

(f) the time by which this poverty monster is likely to be tamed ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) The Poverty line in India is based on the recommendations of the Task Force on Projections of Minimum Needs and Effective Consumption Demand, which submitted its report in 1979. The poverty line is defined as the per capita monthly expenditure required for an average consumption basket for 1973-74 which would provide calorie requirements of 2400 calories per person per day in rural areas and 2100 calories per person per day in urban areas.

(b) The latest estimates of State-wise number of people below poverty line for the year 1987-88 is given in enclosed statement.

(c) During the year 1990-91 to 1995-96, an amount of Rs. 4469.69 crores has been spent under Integrated Rural Development Programme (IRDP) benefitting 110 92 lakh families. Under Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS), Rs. 17986.77 crores and Rs. 3128.87 crores have been spent generating an employment of 44646.75 lakh mandays and 6669.89 lakh mandays respectively.

(d) No, Sir.

(e) The strategy to eradicate poverty is based on a three pronged attack, i.e. (i) acceleration of economic growth; (ii) human and social development through literacy, education, health, nutrition, meeting the minimum needs, upgradation of social and economic status of the weaker sections of the society etc and (iii) direct attack on poverty through various programmes such as Integrated Rural Development Programme (IRDP), Jawahar Rozgar Yojana (JRY) and Employment Assurance Scheme (EAS)

(f) The target date for the eradication of poverty will be determined in the exercises relating to the formulation of the Ninth Five Year Plan

STATEMENT

State-wise Number of People Below Poverty Line in 1987-88

S.No.	States	No of people below poverty line (Lakhs)
1	2	3
1	Andhra Pradesh	165.16
2	Assam	37.44
3	Bihar	278.12
4	Gujarat	56.12
5	Haryana	14.24
6	Himachal Pradesh	3.49

1	2	3
7.	Jammu & Kashmir	7.81
8.	Karnataka	117.05
9.	Kerala	38.63
10.	Madhya Pradesh	195.71
11.	Maharashtra	183.67
12.	Orissa	119.61
13.	Punjab	9.59
14.	Rajasthan	84.31
15.	Tamil Nadu	152.23
16.	Uttar Pradesh	389.35
17.	West Bengal	142.60
All India		2014.06

NB: (i) The number of persons below poverty line relates to the population as on 1st October, 1987.

(ii) The results are based on National Sample Survey on consumer expenditure relating to 43rd round (July 1987-June 1988).

[English]

LPG Agencies

823. SHRI E. AHAMED
SHRI MULLAPPALLY RAMACHANDRAN

Will the PRIME MINISTER be pleased to state

(a) the number of agencies for opening of petrol pumps/LPG sanctioned in each district of Kerala during each of last three years,

(b) the existing number of LPG agencies in Kerala in each district;

(c) whether the new LPG agencies are likely to be finalised during the current year; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) (a) During the 3 year period, from 1993-94 to 1995-96, 38 Retail Outlet dealerships and 32 LPG distributorships have been allotted in Kerala.

(b) As on 1.4.1996, there were 192 LPG distributorships functioning in Kerala

(c) and (d). 48 LPG distributorships have been included in the LPG Marketing Plan 1994-96 for Kerala

[Translation]

Setting up of Sub-Station

+
824. SHRI HARIVANSH SAHAJ Will the PRIME MINISTER be pleased to state :

(a) whether there is any proposal to set-up sub-power stations in Bhagalpur, Bhulbani and Bankata blocks of Devaria district in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which the sub-power stations are likely to be installed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) According to information received from Uttar Pradesh State Electricity Board, a 33/11 KV Satraon Sub-station in Block Bhagalpur and 33/11 KV Sub-station Bankata Bazar in block Bankata, District Deoria are proposed to be constructed during the year 1996-97. However, there is no proposal for construction of any 33/11 KV Sub-station in Block Bhulbani, Block of Deoria District in the year 1996-97.

(b) The detailed estimate for 33/11 KV Satraon Sub-station and associated 33 KV line is under preparation. The estimated amount for execution of the work is Rs. 102 lakhs which is proposed to be met from Poorvanchal Vikas Nidhi. The construction of 33/11 KV Sub-station Bankata Bazar has been included in the approved work programme for execution during 1996-97 at an estimated cost of Rs. 27 lakhs.

(c) The construction of the above two Nos. of Sub-stations are targetted for completion by end of March, 1997.

Consumption of Power

825 SHRI NITISH KUMAR
SHRI NAWAL KISHORE RAI

Will the PRIME MINISTER be pleased to state :

(a) whether a major part of the total generation of

electricity is consumed by industry and agriculture sector in the country;

(b) if so, the percentage of total generation of electricity being utilised in industry, agriculture, domestic consumption and in Government sector separately;

(c) whether industrial and agriculture sectors experience an acute shortage of electricity;

(d) if so, the factual position in this regard;

(e) whether the Government are contemplating to minimise the utilization of electricity in unproductive sectors; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Pattern of energy consumption by different categories of consumers during 1993-94 is given in the statement attached.

(c) and (d). Distribution of power to various categories of consumers is primarily the responsibility of respective State Governments. Power supply to various consumers is decided by state authorities keeping in view the overall demand and availability of power. Agriculture sector and Core sector industries have been accorded priority in power supply.

(e) and (f). Government has taken several measures for efficient use of energy by various sections through a variety of demand side measures and several actions in supply management.

STATEMENT

All India Energy Sales (Utilities only) During 1993-94

(GWH)

Category	Energy sold during 1993-94	% to total sales in 1993-94	Energy sold during 1992-93	% to total sales in 1992-93	% increase in sales over previous year 1992-93
Domestic	43343.66	18.17	39717.08	18.00	9.13
Commercial	14143.83	5.93	12652.76	5.73	11.78
Industrial Power	94503.24	39.61	90169.55	40.86	4.81
Public Lighting	1939.37	0.81	1901.07	0.86	2.01
Railways/Tramways	5620.34	2.35	5067.73	2.30	10.90
Agriculture	70699.48	29.64	63327.79	28.70	11.64
Public Water Works & Sewage Pumping	4837.91	2.03	4376.56	1.98	10.54
Miscellaneous	3481.15	1.46	3461.06	1.57	0.58
Total	238568.98	100.00	220673.60	100.00	8.11